

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "A", PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.542/PUN/2019
निर्धारण वर्ष / Assessment Year: 2015-16

DCIT, Circle-1, Aurangabad.	Vs.	Harvindersingh Basantsingh Bindra, C/o Hotel Manor, Kranti Chowk, Aurangabad-431001. PAN : ABOPB6940M
Appellant		Respondent

Revenue by : Shri Ramnath P. Murkude
Assessee by : None

Date of hearing : 25.08.2022
Date of pronouncement : 25.08.2022

आदेश / ORDER

PER INTURI RAMA RAO, AM:

This is an appeal filed by the Revenue directed against the order of Id. Commissioner of Income Tax (Appeals)- 1, Aurangabad dated 10.01.2019 for the assessment year 2015-16.

2. When the matter had come up for hearing today, none appeared on behalf of the respondent-assessee despite due service of notice of hearing. However, the respondent-assessee filed a letter through email on 23.08.2022 stating that the issues involved in the appeal of the Revenue stand settled under the Vivad Se Vishwas

Scheme, 2020. The respondent-assessee also filed copy of Form No.5 issued by the Pr. Commissioner of Income Tax-1, Nashik.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeal.

4. In the circumstances, we hereby grant permission to the respondent-assessee to withdraw the Revenue's appeal. Accordingly, the above captioned appeal filed by the Revenue stands dismissed as withdrawn.

5. In the result, the appeal filed by the Revenue stands dismissed as withdrawn.

Order pronounced in the open Court on this 25th day of August, 2022.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 25th August, 2022.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Aurangabad.
4. The Pr. CIT-1, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "A" बेंच, पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.